

(b) if so, the details thereof;

(c) whether his Ministry has received a number of such requests from CGHS doctors particularly doctors posted at Gurgaon;

(d) if so, the details thereof;

(e) the action taken by the Government in this regard; and

(f) if not, the reasons therefor in view of DOPT instructions?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) The Department of Personnel and Training's O.M. dated 3-4-86 has laid down some guidelines to consider the requests from spouses for a posting at the same station.

(c) to (f) One doctor presently posted at CGHS dispensary Gurgaon has requested for posting at Bhubaneshwar and this request would be considered subject to administrative exigencies and public interest.

#### **World Bank Assistance to Kerala/Tamilnadu**

2010. SHRI G.M. BANATWALLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government received any proposal from the State Governments of Kerala and Tamilnadu seeking World Bank assistance for revamping the upgradation of Secondary Health System;

(b) if so, the details thereof;

(c) whether the Government forward these proposals to the World Bank; and

(d) if so, the details of the visits undertaken by the World Bank officials to know the feasibility of the project and reached to agreement to finance the projects?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) The State Governments of Kerala and Tamil Nadu have sent proposals for financing the upgradation of the Secondary Health Systems with World Bank assistance.

(c) and (d) Apart from the States which had already been taken for formulation of Projects in 1995, it was decided in 1996 and 1997 to take up new projects in those States where the health indices were comparatively low. Further projects can be posed only after the suitability for negotiation of those projects which are already in the process of scrutiny has been established.

The State Projects are developed through detailed discussions with the World Bank and past experience has shown that they take anywhere from 12 to 24 months to fructify, depending on the time taken on the design and formulation of the project by the State. The Bank officials have *inter-alia* visited States where the State Health Systems projects are under formulation, viz. Maharashtra, Uttar Pradesh and Rajasthan.

#### **Delhi Development Authority**

2011. SHRI VIJAY GOEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have a Plan to bring Delhi Development Authority under the jurisdiction of Government of National Capital Territory of Delhi;

(b) if so, the details thereof; and

(c) the time by which it is likely to be transferred to NCT?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) Under Article 239 AA of the Constitution of India, the Legislative Assembly of the NCT of Delhi has been empowered to make laws for the whole or any part of the National Capital Territory with respect to any of the matters enumerated in the State List or in the Concurrent List in so far as any such matter is applicable to Union Territories except matters with respect to Entries 1 (Public Order), 2 (Police) and 18 (Land) of the State List. In view of this dispensation, both the Delhi Development Act, 1957 (which is a Central Act) and the Delhi Development Authority are administered by the Central Government. However, a proposal to grant full-fledged Statehood to the NCT of Delhi is under active consideration of the Government.

#### **Ban on Gutka**

2012. DR. T. SUBBARAMI REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Andhra Pradesh State Legislative Assembly unanimously adopted a resolution urging the Centre to take steps to ban on sale of 'Gutka';

(b) if so, the details thereof and the reasons therefor;

(c) whether the Union Government have received the said resolution from the State Government for approval; and

(d) if so, the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) The Legislature (Question) Secretariat of AP addressed a communication dated 9.9.96 to the Govt. of AP and endorsed a copy to this Ministry indicating that the Hon'ble Speaker had admitted a notice given by Shri Bal Reddy and others regarding "ill effect of